

**Broad Gauge Line from Samastipur to Jayanagar via Darbhanga**

1155. SHRI RAM BHAGAT PASWAN: Will the Minister of RAILWAYS be pleased to state the reasons why Government are not willing to start the construction of new broad gauge line from Samastipur to Jaynagar via Darbhanga?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): No proposal is at present under consideration to convert to broad gauge the section from Samastipur to Jaynagar, as the existing Mere Gauge has adequate capacity to cope with the traffic. However, part of the section from Samastipur to Darbhanga is included in the perspective plan for conversion of about 3200 kms. of Metre Gauge section to Broad Gauge during the next 10 to 15 years. This is being considered separately in connection with the proposal to extend the Broad Gauge line from Samastipur to Raxaul, regarding which a decision is yet to be taken.

**Formation of Holding Company of F.C.I.**

1157. SHRI RAM BHAGAT PASWAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there was a proposal to bring the Fertilizers Corporation of India under a Holding Company; and

(b) if so, the reasons for not getting up the holding Company?

THE MINISTER OF LAW, JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE): (a) and (b). Some suggestions have been received in regard to the structural reorganisation of the Fertilizer Corporation of India for the more efficient discharge of its responsibilities, which have considerably increased and also become complex by the addition of several large projects under its charge to augment fertilizer production. These include *inter alia* its eventual conversion

into a holding company. These are being examined.

**Construction of Kapila and Taraka Projects in Mysore**

1158. SHRI D. B. CHANDRA GOWDA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) when the work on Kapila and Taraka Projects in Mysore State was started and the total amount of money sanctioned for their construction; and

(b) whether the work on the project has slowed down and if so, the reasons therefor; and

(c) the steps Government have taken to hasten the progress?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a). The Planning Commission accepted in 1958 the Kabini project estimated to cost Rs. 2.5 crores. In July, 1970, the Government of Mysore sent a revised Kabini project estimated to cost Rs. 36.50 crores. This project involves submergence in Kerala and other inter-state aspects. The revised project has not been approved by the Government of India.

The Taraka project was accepted by the Planning Commission in 1970 at an estimated cost of Rs. 1.70 crores.

(b). No such report has been received from the Government of Mysore.

(c) Does not arise.

**Import of Crude Oil from Iran by I.O.C.**

1159. SHRI SHYAMANANDAN MISHRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state: